

1	2	3	4	5
Rajasthan	02	16.28	08	50.53
Tamil Nadu	53	933.67	63	1059.89
Telangana	24	222.92	27	354.11
Tripura	03	25.65	02	27.71
Uttar Pradesh	11	93.29	18	220.21
Uttarkhand	05	55.15	02	18.90
West Bengal	24	218.22	26	319.85
TOTAL	512	5132.76	572	7280.87

Welfare and development of SCs and OBCs

1579. SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

CH. SUKHRAM SINGH YADAV:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Ministry of Social Justice and Empowerment in the nodal authority for the welfare and development of SC/OBC; and

(b) if so, the district-wise statistics of implementation of reservation policy in the allotment of industrial/commercial plots/ cluster/sheds/shops/kiosks/work centres/ agricultural marketing outlets?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) and (b) The Department of Social Justice and Empowerment under the aegis of Ministry of Social Justice and Empowerment is mandated to implement the schemes of educational, economic and social empowerment of the people belonging to the Scheduled Castes (SCs) and Other Backward Classes (OBCs).

However, the implementation of the reservation policy is not undertaken by this Department.